Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SPEL GRANITO PRIVATE LIMITED Date of Commencement of Liquidation: 12-09-2024; List of Stakeholders as on Date: 15-11-2024; Name of IP: Mr. Arvind Gaudana; Process Number: 1; Last 5 digitof registration number: 10841

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	113673935	1	92563634	0	1850000	19260301	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	78992745	2	37658158	0	0	41334587	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	26396383	1	16641963	0	0	5338138	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		0	0	0	0	0		0	